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 सत्यमेव जयते	राजस्थान राज-पत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
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भाग 1 (ख)

महत्वपूर्ण सरकारी आज्ञायें।

**RAJASTHAN LEGISLATIVE ASSEMBLY SECRETARIAT  
ORDER**

**Jaipur, June 2, 2014**

No. F.3(6)Esst/RLA/1991 Part-III/2008-14.-In exercise of the power conferred under Rule 4(2) of the Rajasthan Legislative Assembly Secretariat (Recruitment and Conditions of Service) Rules, 1992 Hon'ble Speaker, Rajasthan Legislative Assembly hereby issue the following order to make the amendments in the schedule, namely:-

**1. Short title and commencement:-**

- (a) These Rules may be called the Rajasthan Legislative Assembly Secretariat (Recruitment and Conditions of Service) (Amendment) Rules, 2014.  
(b) They shall come into force with immediate effect.

**2. Amendment in Schedule:-**

(I) The existing entries in column no. 4 against serial no. 3 Under the heading "Rajasthan Vidhan Sabha Secretariat Ministerial Service" shall be substituted by the following, namely:-

(A) Graduate from any University established by Law in India.

And

(B) "O" or Higher Level Certificate Course conducted by DOEACC under control of the Department of Electronics, Government of India.

OR

Computer Operator & Programming Assistant (COPA)/Data Preparation and Computer Software (DPCS) certificate organized under National/State Council of Vocational Training Scheme.

OR

Diploma in Computer Science/Computer Applications from a University established by law in India or from an institution recognized by the Government.

OR

Diploma in Computer Science & Engineering from a Polytechnic Institution recognized by the Government.

OR

Rajasthan State Certificate Course in Information Technology (RSCIT) conducted by Vardhaman Mahaveer Open University, Kota under control of Rajasthan Knowledge Corporation Limited."

**Pradeep Kumar Shastry,  
Special Secretary.**